

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2582
TO BE ANSWERED ON 02.08.2018**

CORRUPTION IN NTPC

†2582. PROF. RAVINDRA VISHWANATH GAIKWAD:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is aware that cases of irregularities and corruption are taking place at a large scale in National Thermal Power Corporation Limited and the reasons behind it is collusion among high level officials and contractors;**
- (b) if so, the details thereof;**
- (c) whether the Government has taken any action in this regard; and**
- (d) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) to (d) : The details of complaints received in Ministry of Power and NTPC about the cases of irregularities and corruption in NTPC Limited and action taken thereon against Board Level as well as below the Board Level Officers of NTPC since 2015 is given in Annexure. The complaints are dealt with as per the laid down procedures for handling of complaints received from CVC, Cabinet Secretariat and Department of Personnel and Training.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 2582 TO BE ANSWERED IN THE LOK SABHA ON 02.08.2018.

(Details of complaints received by Vigilance wing, Ministry of Power in respect of Board Level Officers of NTPC during the last three years)

	2015 (Nos.)	2016(Nos.)	2017(Nos.)
Complaints investigated	03	03	Nil
Major penalty awarded	Nil	Nil	Nil
Minor penalty awarded	Nil	Nil	Nil

(Details of complaints handled by vigilance wing of NTPC in respect of below Board Level Officers during the last three years)

	2015 (Nos.)	2016 (Nos.)	2017 (Nos.)
Complaints investigated	97	74	55
Major Penalty Awarded	05	09	Nil
Minor Penalty Awarded other than Censure/Warning	05	02	15
Censure/Warning	17	26	10

Besides the above, CBI is also investigating 11 cases, including 2 cases involving Board Level Officers.
